

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2024 AT 01:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/5/9/AMR/2024		9 of IBC	SBJ Projects Private Limited Vs BGR Energy Systems Limited

**ORDER**

Mr. M. Rama Rao, Ld. Counsel for the OC present. Ld. Counsel for the OC shall issue notice to the CD by informing the next date of hearing and file a memo of compliance well before the next date of hearing. List the matter on 17.04.2024.

Sdl-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sdl-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**